

Sixteenth Loksabha

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Title: Regarding shifting of CRPF centre from Taralu, Karnataka to Chandouli in Uttar Pradesh

SHRI M. VEERAPPA MOILY (CHIKKABALLAPUR): Madam Speaker, I am raising an important matter of public importance with regard to the shifting of CRPF Centre from Taralu, Karnataka to Chandouli in Uttar Pradesh (UP).

It is a totally unjust order because ultimately in Karnataka or the Southern States sometimes one soldier gets only one opportunity for a home posting. There are already five centres in UP. This will be the sixth centre in UP. It is a totally unjust order.

I thought that the Home Minister would have been present because after all it is alleged that and it is not an allegation that, in fact, the Chandouli Constituency in UP is represented by the son of the Home Minister. ... (*Interruptions*)

माननीय अध्यक्ष : आप संबंध नहीं जोड़िए।

...(व्यवधान)

SHRI M. VEERAPPA MOILY: No, it is the truth and not an allegation. But I am telling you that if the Home Minister is very powerful, ...(*Interruptions*)... * This is in my Constituency.

Nearly, 15,000 soldiers from Andhra Pradesh and Karnataka depend upon one centre. ... (*Interruptions*)

HON. SPEAKER: Again, this will not go on record.

... (*Interruptions*)

माननीय अध्यक्ष : आप इस तरीके की जो बात करते हैं, आप इसका विरोध करिए कि यह नहीं होना चाहिए।

...(व्यवधान)

SHRI M. VEERAPPA MOILY : I have written to the Home Minister. ... (*Interruptions*)

HON. SPEAKER: I will delete it.

... (*Interruptions*)

SHRI M. VEERAPPA MOILY: It is 100 per cent truth. Why should they shift it to Chandouli in UP? You can verify about it. Ultimately, it will affect the morale of the people who are working in the CRPF. You cannot destroy the morale by shifting all of it to UP against the interest of the soldiers in all the Southern States. I think that this is an unjust order. ... (*Interruptions*)